

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.322
Rehearing IA-3236/2021, IA-5321/2020 in
IB- 835 /(ND)/2020

IN THE MATTER OF:

Sanjeev Aggarwal & Ors.
Vs.

Supertech Township & Developers Ltd

... FINANCIAL CREDITOR

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 20.10.2021

CORAM:

SHRI BACHU VENKAT BALARAM DAS,
MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA,
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Adv. Piyush Singh, Adv. Aditya Parolia, Adv. Aditi Sinha for the
Financial Creditors

For the Respondent/CD

: Mr. Rishi Kapoor and Mr. Akhil Shankhwar, Advocates

For the Intervener

:

ORDER

Rehearing : IA-3236/2021.

This is an urgent hearing Application seeking early hearing of IB-835/ND/2020.

Since the said petition IB-835/ND/2020 has already been listed and heard earlier, this IA stands **disposed of**.

IA-5321/2021 :

Let this matter be listed on 25.10.2021.


(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

Surjit